THE INDUSTRIAL DEVELOPMENT BANK OF INDIA (AMENDMENT) ACT, 1982

consequences and selections.

No. 72 of 1982

[13th November, 1982.]

An Act further to amend the Industrial Development Bank of India Act, 1964

BE it enacted by Parliament in the Thirty-third Year of the Republic of India as follows:—

1. This Act may be called the Industrial Development Bank of India (Amendment) Act, 1982.

Short title.

2. In section 4 of the Industrial Development Bank of India Act, 1964, in the proviso, for the words "two hundred crores of rupees", the words "five hundred crores of rupees" shall be substituted.

Amendment of section 4.